

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.67 of 2014

Dated : 11th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s OPG Power Generation Pvt. Ltd. ... Appellant(s)

Versus

Tamil Nadu Electricity Board & Ors Respondent(s)

Counsel for the Appellant(s) : Proxy counsel

ORDER

Post the matter for Admission on **27.03.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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